

1995-96 are under

Project	Distt	Date of sanction	Capacity (mty)	sanctioned cost (Rs crs)	Scheduled of completion	Production during 1995-96 (m.t.)
1. Sasti RO US	Chandrapur	April '93	0.36	38.24	March '98	0.23
2. Mugoli OC	Yeotmal	Jan '95	0.80	83.63	Marh '99	0.31
3. Telwasa OC	Chandrapur	Feb 95	0.45	42.10	March 99	

[English]

Grant-In-Aid to Export Inspection Council of India

4336. SHRI R. SAMBASIVA RAO Will the Minister of COMMERCE be pleased to state

(a) whether the government have stopped the grant-in-aid for payment of salary and other expenses to the employees of Export Inspection Council of India.

(b) if so, the reasons therefor; and

(c) the account from which the employees of Export Inspection council of India are being paid salary/allowances?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) (a) No, Sir

(b) Does not arise.

(c) The employees of the Export Inspection council of India (EIC) are being paid their salary/allowances from the grants received from Government of India Ministry of Commerce. However, the EIC has reported that occasionally, in the absence of sufficient funds the EIC raise short term loan from Export Inspection Agency-Delhi to meet its immediate requirements and the same is repaid within the shortest possible time.

Setting up of Industries in Punjab

4337. SHRI SUKHBIR SINGH BADAL Will the Minister of INDUSTRY be pleased to state

(a) the number of industries set up and proposed to be set up in Punjab with foreign investment alongwith its sectors;

(b) the quantum of foreign investment made therein and employment generated therefrom; and

(c) the steps taken by the Government to attract more foreign investment in Punjab?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) (a) to (c) Sector-wise break up of industries set up in Punjab alongwith foreign investment made therein is given in the statement enclosed.

Data on employment generation with specific linkage to foreign direct investment is not centrally maintained. However, any investment in the industrial sector, whether domestic or foreign does result in generation of employment opportunities.

Government constantly reviews the investment policy so as to make it increasingly competitive and investor friendly. The Central Government has recently revamped the Foreign Investment Promotion Board to make the approval process quicker and more transparent. In addition, the Government has set up a Foreign Investment Promotion council (FIPC) comprising of distinguished and well known experts who will catalyse, manage and coordinate investment promotion and marketing efforts.

Under the present Industrial Policy the State Government are required to provide the requisite infrastructure facilities, amenable law and order situation and other facilities for attracting investment to their States. Industrialisation of the State is therefore to a very great extent dependent on the efforts of the State Government to attract investment in the State. Government of India plays a supportive and proactive role.

STATEMENT

Sector wise break-up of foreign direct investment and technical collaboration approved during the period (01/08/91 to 31/10/96) for Punjab

(Rs. in Crores)

S.No.	Name of Industry	Total	Tech	Total Fin	Amount of FDI Approved	% of Total Amount Approved
1	2	3	4	5	6	7
1.	Mettallurgical Industries					
	Non-Ferrous	1	0	1	3.25	0.40
	Total	1	0	1	3.25	0.40